

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

CP/172(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **MOHAN TOLARAM KUKREJA V/s SRI**
SAIBA TOWN PLANNERS PRIVATE
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Adv. Gaurav Shrawat for the Petitioner.
2. Mr. Prakhar Tandon, Advocate appeared for the Respondents.
3. Learned Counsel for the Petitioner informs that connected matter under Section 241, 242 has been heard in Court No. 4. Accordingly, seeks time to file appropriate application before Principal Bench to take all the matters together.
4. List this matter on **07.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna